

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(11)

OA. No.450 of 1992

Dated New Delhi, the 27th January,1997.

HON'BLE MR JUSTICE B. C. SAKSENA, ACTING CHAIRMAN  
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

M. M. Haldar  
S/o Shri J. K. Haldar  
R/o 109, Munirka  
NEW DELHI.

... Applicant

None for applicant.

versus

Union of India, through

1. Secretary  
Ministry of Commerce  
Udyog Bhawan  
NEW DELHI,

2. The Chief Controller of  
Imports and Export  
Udyog Bhawan  
NEW DELHI.

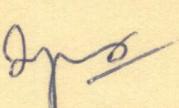
... Respondents

By Advocate: Shri P. H. Ramchandani

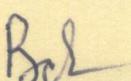
O R D E R (Oral)

Mr Justice B. C. Saksena, Acting Chairman

This case has remained on board and was called on several days. Today also even on second call after revision of cause list, no one appeared for the applicant. Shri P. H. Ramchandani, the learned counsel for the respondents is present. We accordingly dismiss the OA for default and non-prosecution.

  
(K. Muthukumar)  
Member (A)

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(B. C. Saksena)  
Acting Chairman